

**GOVERNMENT OF WEST BENGAL
LEGISLATIVE DEPARTMENT**

West Bengal Act III of 1986

**THE WEST BENGAL APPROPRIATION
(VOTE ON ACCOUNT) ACT, 1986.**

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette*,
Extraordinary, of the 29th March, 1986.]

[29th March, 1986.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirty-first day of March, 1987.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirty-first day of March, 1987;

It is hereby enacted in the Thirty-seventh Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (Vote on Account) Act, 1986.

Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one thousand and eleven crores, ninety-four lakhs and eighty-two thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1987, in respect of the services and purposes specified in column 2 of the Schedule.

Issue of
Rs. 10,11,94,
82,000 out
of the
Consolidated
Fund of
West Bengal
for the year
1986-87.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1987.

Appropriation.

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(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
1	211—State Legislatures ..	50,00,000	60,000	50,60,000
Serial 2	212—Governor	11,00,000	11,00,000
3	213—Council of Ministers ..	12,00,000	..	12,00,000
4	214—Administration of Justice ..	3,30,00,000	70,00,000	4,00,00,000
5	215—Elections ..	79,70,000	..	79,70,000
	(b) Fiscal Services			
	(i) Collection of Taxes on Income and Expenditure			
6	220—Collection of Taxes on Income and Expenditure. ..	21,30,000	1,000	21,31,000
	(ii) Collection of Taxes on Property and Capital Transactions			
	229—Land Revenue ..	6,63,40,000	25,000	6,63,65,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(i) Capital Account of General Economic Services			
7	504—Capital Outlay on Other General Economic Services. ..	27,60,000	..	27,60,000
	Total ..	6,91,00,000	25,000	6,91,25,000

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(Schedule.)

1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(b) Fiscal Services			
	(ii) Collection of Taxes on Property and Capital Transactions			
8	230—Stamps and Registrations ..	1,62,25,000	..	1,62,25,000
9	235—Collection of Other Taxes on Property and Capital Transactions. ..	1,86,000	..	1,86,000
	(iii) Collection of Taxes on Commodities and Services			
10	239—State Excise ..	1,56,72,000	..	1,56,72,000
11	240—Sales Tax ..	1,70,70,000	..	1,70,70,000
12	241—Taxes on Vehicles ..	31,03,000	..	31,03,000
13	245—Other Taxes and Duties on Commodities and Services. ..	1,02,60,000	..	1,02,60,000
	(iv) Other Fiscal Services			
14	247—Other Fiscal Services ..	45,15,000	..	45,15,000
	(c) Interest Payment and Servicing of Debt			
16	249—Interest Payments ..	15,17,000	85,07,00,000	85,22,17,000
	(d) Administrative Services			
Serial 17	251—Public Service Commission	18,88,000	18,88,000
18	252—Secretariat—General Services ..	2,42,50,000	..	2,42,50,000
19	253—District Administration ..	2,52,77,000	..	2,52,77,000
20	254—Treasury and Accounts Administration. ..	1,56,20,000	..	1,56,20,000
21	255—Police ..	40,14,30,000	..	40,14,30,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
22	256—Jails ..	2,49,55,000	..	2,49,55,000
24	258—Stationery and Printing ..	1,53,05,000	..	1, 53,05,000
	259—Public Works ..	11,55,93,000	20,47,000	11,76,40,000
	(Public Works under Functional heads)			
	B—Social and Community Services			
	277—Education (Excluding Sports and Youth Welfare) (Buildings). ..	18,000	..	18,000
	278—Art and Culture (Buildings) ..	40,000	..	40,000
	280—Medical (Buildings) ..	60,000	..	60,000
25	282—Public Health, Sanitation and Water Supply (Excluding Prevention of Air and Water Pollution and Sewerage and Water Supply) (Buildings). ..	5,00,000	..	5,00,000
	283—Housing (Buildings) ..	88,35,000	..	88,35,000
	287—Labour and Employment (Buildings). ..	4,000	..	4,000
	295—Other Social and Community Services (Zoological and Public Gardens) (Buildings). ..	1,000	..	1,000
	C—Economic Services			
	(a) General Economic Services			
	304—Other General Economic Services (Buildings). ..	1,75,000	..	1,75,000
	(b) Agriculture and Allied Services			
	305—Agriculture (Buildings) ..	2,000	..	2,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	309—Food (Buildings) . .	26,000	..	26,000
	310—Animal Husbandry (Buildings) . .	2,000	..	2,000
	311—Dairy Development (Buildings) . .	2,000	..	2,000
	(c) Industry and Minerals			
	320—Industries (Excluding Public Undertakings and Closed and Sick Industries) (Buildings). . .	1,04,000	..	1,04,000
	328—Mines and Minerals (Buildings).	1,75,000	..	1,75,000
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
25	459—Capital Outlay on Public Works (Capital Outlay on Public Works under Functional heads)	3,22,60,000	..	3,22,60,000
	B—Capital Account of Social and Community Services			
	477—Capital Outlay on Education, Art and Culture (Sports) (Buildings). . .	1,25,000	..	1,25,000
	477—Capital Outlay on Education, Art and Culture (Youth Welfare) (Buildings).	4,25,000	..	4, 25,000
	477—Capital Outlay on Education, Art and Culture (Excluding Sports and Youth Welfare) (Buildings). . .	44,75,000	..	44,75,000
	480—Capital Outlay on Medical (Buildings). . .	3,16,90,000	..	3,16,90,000
	481—Capital Outlay on Family Welfare (Buildings). . .	13,80,000	..	13,80,000

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(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
25	482—Capital Outlay on Public Health, Sanitation and Water Supply (Buildings). . .	1,75,000	..	1,75,000
	483—Capital Outlay on Housing (Buildings). . .	5,60,60,000	..	5,60,60,000
	485—Capital Outlay on Information and Publicity (Buildings). . .	9,55,000	..	9,55,000
	495—Capital Outlay on Other Social and Community Services (Buildings). . .	1,75,000	..	1,75,000
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	509—Capital Outlay on Food (Buildings). . .	14,05,000	..	14,05,000
	510—Capital Outlay on Animal Husbandry (Excluding Public Undertakings) (Buildings). . .	9,25,000	..	9,25,000
	511—Capital Outlay on Dairy Development (Excluding Public Undertakings) (Buildings). . .	7,50,000	..	7,50,000
	514—Capital Outlay on Community Development (Panchayat) (Buildings). . .	6,25,000	..	6,25,000
	514—Capital Outlay on Community Development (Excluding Panchayat) (Buildings). . .	2,45,000	..	2,45,000
	(c) Capital Account of Industry and Minerals			
	520—Capital Outlay on Industrial Research and Development (Excluding Public Undertakings and Closed and Sick Industries) (Buildings). . .	25,000	..	25,000
	521—Capital Outlay on Village and Small Industries (Excluding Public Undertakings) (Buildings). . .	21,75,000	..	21,75,000
	Total . .	25,94,07,000	20,47,000	26,14,54,000

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1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
26	260—Fire Protection and Control ..	1,72,50,000	..	1,72,50,000
27	265—Other Administrative Services ..	6,82,82,000	..	6,82,82,000
	(e) Pensions and Miscellaneous General Services			
28	266—Pensions and Other Retirement Benefits. ..	17,22,70,000	5,40,000	17,28,10,000
30	268—Miscellaneous General Services	2,12,10,000	..	2,12,10,000
	B—Social and Community Services			
31	276—Secretariat—Social and Commu- nity Services. ..	90,27,000	..	90,27,000
32	277—Education (Sports) ..	1,22,75,000	..	1,22,75,000
33	277—Education (Youth Services) ..	1,75,50,000	..	1,75,50,000
	277—Education (Excluding Sports and Youth Welfare). ..	1,58,11,70,000	..	1,58,11,70,000
	278—Art and Culture ..	70,10,000	..	70,10,000
34	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
	677—Loans for Education, Art and Culture (Excluding Sports and Youth Welfare). ..	7,55,000	..	7,55,000
	Total ..	1,58,89,35,000	..	1,58,89,35,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social and Community Services			
35	279—Scientific Services and Research	7,000	..	7,000
	280—Medical ..	42,08,20,000	..	42,08,20,000
	Capital Expenditure Outside the Revenue Account			
36	B—Capital Account of Social and Community Services			
	480—Capital Outlay on Medical ..	5,00,000	..	5,00,000
	Total ..	42,13,20,000	..	42,13,20,000
	REVENUE ACCOUNT			
	B—Social and Community Services			
37	281—Family Welfare ..	6,63,50,000	..	6,63,50,000
38	282—Public Health, Sanitation and Water Supply (Excluding Prevention of Air and Water Pollution and Sewerage and Water Supply). ..	6,98,10,000	..	6,98,10,000
	283—Housing ..	2,89,10,000	6,000	2,89,16,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social and Community Services			
39	483—Capital Outlay on Housing ..	2,06,12,000	..	2,06,12,000
	F—Loans and Advances			
	683—Loans for Housing ..	38,25,000	..	38,25,000
	Total ..	5,33,47,000	6,000	5,33,53,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social and Community Services			
	284—Urban Development ..	27,35,00,000	..	27,35,00,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social and Community Services			
	484—Capital Outlay on Urban Development. ..	33,50,000	..	33,50,000
	F—Loans and Advances			
	684—Loans for Urban Development	6,30,25,000	..	6,30,25,000
	Total ..	33,98,75,000	..	33,98,75,000
	REVENUE ACCOUNT			
	B—Social and Community Services			
	285—Information and Publicity ..	1,63,35,000	..	1,63,35,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social and Community Services			
	485—Capital Outlay on Information and Publicity. ..	7,55,000	..	7,55,000
	F—Loans and Advances			
	685—Loans for Information and Publicity. ..	5,50,000	..	5,50,000
	Total ..	1,76,40,000	..	1,76,40,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social and Community Services			
42	287—Labour and Employment ..	3,41,93,000	..	3,41,93,000
43	288—Social Security and Welfare (Civil Supplies). ..	17,40,000	..	17,40,000
44	288—Social Security and Welfare (Relief and Rehabilitation of Dis- placed Persons and Repatriates). ..	2,51,15,000	3,02,000	2,54,17,000
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
	688—Loans for Social Security and Welfare (Relief and Rehabilitation of Displaced Persons). ..	15,00,000	..	15,00,000
	Total ..	2,66,15,000	3,02,000	2,69,17,000
	REVENUE ACCOUNT			
	B—Social and Community Services			
45	277—Education (Youth Welfare) (Tribal Areas Sub-Plan). ..	4,00,000	..	4,00,000
	277—Education (Excluding Sports and Youth Welfare) (Tribal Areas Sub-Plan). ..	94,35,000	..	94,35,000
	280—Medical (Tribal Areas Sub-Plan)	9,05,000	..	9,05,000
	282—Public Health, Sanitation and Water Supply (Sewerage and Water Supply) (Tribal Areas Sub-Plan). ..	7,75,000	..	7,75,000
	288—Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Back- ward Classes). ..	11,85,15,000	..	11,85,15,000
	288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Repatriates and Welfare of Scheduled Castes etc.) (Tribal Areas Sub-Plan). ..	11,00,000	..	11,00,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total. —
		Rs.	Rs.	Rs.
	C—Economic Services			
	(a) General Economic Services			
	298—Co-operation (Tribal Areas Sub-Plan). . .	7,62,000	..	7,62,000
	(b) Agriculture and Allied Services			
	305—Agriculture (Tribal Areas Sub-Plan). . .	59,00,000	..	59,00,000
	306—Minor Irrigation (Tribal Areas Sub-Plan). . .	15,62,000	..	15,62,000
	307—Soil and Water Conservation (Tribal Areas Sub-Plan). . .	10,70,000	..	10,70,000
	308—Area Development (Tribal Areas Sub-Plan). . .	44,38,000	..	44,38,000
	310—Animal Husbandry (Tribal Areas Sub-Plan). . .	6,85,000	..	6,85,000
	312—Fisheries (Tribal Areas Sub-Plan)	9,50,000	..	9,50,000
45	313—Forest (Excluding Lloyd Botanic Garden, Darjeeling) (Tribal Areas Sub-Plan). . .	59,15,000	..	59,15,000
	(c) Industry and Minerals			
	321—Village and Small Industries (Excluding Public Undertakings) (Tribal Areas Sub-Plan). . .	7,83,000	..	7,83,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social and Community Services			
	480—Capital Outlay on Medical (Buildings) (Tribal Areas Sub-Plan). . .	14,25,000	..	14,25,000
	488—Capital Outlay on Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). . .	1,74,60,000	..	1,74,60,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
45	C—Capital Account of Economic Services	Rs.	Rs.	Rs.
	(a) Capital Account of General Economic Services			
	498—Capital Outlay on Co-operation (Tribal Areas Sub-Plan). . .	3,24,000	..	3,24,000
	(b) Capital Account of Agriculture and Allied Services			
	505—Capital Outlay on Agriculture (Excluding Public Undertakings) (Tribal Areas Sub-Plan). . .	2,90,000	..	2,90,000
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Areas Development (Tribal Areas Sub-Plan). . .	25,16,000	..	25,16,000
	510—Capital Outlay on Animal Husbandry (Excluding Public Undertakings) (Tribal Areas Sub-Plan). . .	1,63,000	..	1,63,000
	(c) Capital Account of Industry and Minerals			
	521—Capital Outlay on Village and Small Industries (Excluding Public Undertakings) (Buildings) (Tribal Areas Sub-Plan). . .	2,50,000	..	2,50,000
	(e) Capital Account of Transport and Communications			
	537—Capital Outlay on Roads and Bridges (Tribal Areas Sub-Plan). . .	21,60,000	..	21,60,000
	F—Loans and Advances			
	688—Loans for Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). . .	2,50,000	..	2,50,000
	698—Loans for Co-operation (Tribal Areas Sub-Plan). . .	60,000	..	60,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
45	705—Loans for Agriculture (Excluding Public Undertakings) (Tribal Areas Sub-Plan). . .	50,000	..	50,000
	721—Loans for Village and Small Industries (Excluding Public Undertakings) (Tribal Areas Sub-Plan). . .	56,000	..	56,000
	Total . .	17,81,99,000	..	17,81,99,000
	REVENUE ACCOUNT			
	B—Social and Community Services			
46	288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Repatriates and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). . .	22,29,05,000	..	22,29,05,000
47	289—Relief on Account of Natural Calamities. . .	6,00,00,000	..	6,00,00,000
48	295—Other Social and Community Services (Excluding Zoological and Public Gardens). . .	76,25,000	..	76,25,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social and Community Services			
48	495—Capital Outlay on Other Social and Community Services. . .	10,81,000	..	10,81,000
	F—Loans and Advances			
	695—Loans for Other Social and Community Services. . .	20,00,000	..	20,00,000
	Total . .	1,07,06,000	..	1,07,06,000

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) General Economic Services			
49	296—Secretariat—Economic Services . .	1,73,10,000	..	1,73,10,000
	298—Co-operation ..	5,98,05,000	..	5,98,05,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of General Economic Services			
50	498—Capital Outlay on Co-operation . .	3,14,11,000	..	3,14,11,000
	F—Loans and Advances			
	698—Loans for Co-operation ..	7,00,00,000	..	7,00,00,000
	Total ..	16,12,16,000	..	16,12,16,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) General Economic Services			
51	304—Other General Economic Services	71,40,000	..	71,40,000
	(b) Agriculture and Allied Services			
	305—Agriculture ..	19,56,75,000	4,000	19,56,79,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
52	505—Capital Outlay on Agriculture (Excluding Public Undertakings). ..	38,20,000	..	38,20,000
	F—Loans and Advances			
	705—Loans for Agriculture (Exclud- ing Public Undertakings). ..	1,40,00,000	..	1,40,00,000
	Total ..	21,34,95,000	4,000	21,34,99,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
53	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
	306—Minor Irrigation ..	10,66,55,000	..	10,66,55,000
	307—Soil and Water Conservation ..	1,38,55,000	..	1,38,55,000
	308—Area Development ..	9,53,85,000	..	9,53,85,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	506—Capital Outlay on Minor Irriga- tion, Soil Conservation and Area Development. ..	4,30,60,000	..	4,30,60,000
54	F—Loans and Advances			
	706—Loans for Minor Irrigation, Soil Conservation and Area Development.	15,15,000	..	15,15,000
	Total ..	26,04,70,000	..	26,04,70,000
	REVENUE ACCOUNT			
54	C—Economic Services			
	(b) Agriculture and Allied Services			
	309—Food ..	3,24,70,000	..	3,24,70,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
54	(b) Capital Account of Agriculture and Allied Services			
	509—Capital Outlay on Food ..	5,25,30,000	3,000	5,25,33,000
	Total ..	8,50,00,000	3,000	8,50,03,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
55	310—Animal Husbandry ..	5,45,75,000	..	5,45,75,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	510—Capital Outlay on Animal Husbandry (Excluding Public Undertakings). ..	44,55,000	..	44,55,000
	Total ..	5,90,30,000	..	5,90,30,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
56	311—Dairy Development ..	9,61,00,000	..	9,61,00,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	511—Capital Outlay on Dairy Develop- ment (Excluding Public Under- takings). ..	32,50,000	..	32,50,000
	F—Loans and Advances			
	711—Loans for Dairy Development (Excluding Public Undertakings). ..	5,00,000	..	5,00,000
	Total ..	9,98,50,000	..	9,98,50,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
57	312—Fisheries ..	2,74,55,000	..	2,74,55,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	512—Capital Outlay on Fisheries ..	16,25,000	..	16,25,000
	F—Loans and Advances			
	712—Loans for Fisheries ..	7,65,000	..	7,65,000
	Total ..	2,98,45,000	..	2,98,45,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
58	313—Forest (Excluding Lloyd Botanic Garden, Darjeeling) ..	5,63,60,000	..	5,63,60,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	513—Capital Outlay on Forest ..	6,25,000	..	6,25,000
	Total ..	5,69,85,000	..	5,69,85,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
59	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
	314—Community Development (Panchayat). . .	7,97,50,000	..	7,97,50,000
	D—Grants-in-aid and Contributions			
60	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Panchayat). . .	55,00,000	1,000	55,01,000
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
	714—Loans for Community Development (Panchayat). . .	3,000	..	3,000
	Total . .	8,52,53,000	1,000	8,52,54,000
60	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
	314—Community Development (Excluding Panchayat). . .	21,96,00,000	..	21,96,00,000
	Capital Expenditure Outside the Revenue Account			
60	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	514—Capital Outlay on Community Development (Excluding Panchayat). . .	3,82,000	..	3,82,000
	Total . .	21,99,82,000	..	21,99,82,000

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Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Industry and Minerals			
	320—Industries (Closed and Sick Industries). ..	5,12,000	..	5,12,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
	522—Capital Outlay on Machinery and Engineering Industries (Closed and Sick Industries). ..	50,00,000	..	50,00,000
61	526—Capital Outlay on Consumer Industries (Closed and Sick Industries). ..	17,00,000	..	17,00,000
	529—Capital Outlay on other Industries (Closed and Sick Industries). ..	10,00,000	..	10,00,000
	F—Loans and Advances			
	722—Loans for Machinery and Engineering Industries (Closed and Sick Industries). ..	92,00,000	..	92,00,000
	723—Loans for Petroleum, Chemicals and Fertiliser Industries (Closed and Sick Industries). ..	25,00,000	..	25,00,000
	726—Loans for Consumer Industries (Closed and Sick Industries). ..	1,48,00,000	..	1,48,00,000
	Total ..	3,47,12,000	..	3,47,12,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Industry and Minerals			
	320—Industries (Excluding Public Undertakings and Closed and Sick Industries). . .	4,31,65,000	2,000	4,31,67,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
62	520—Capital Outlay on Industrial Research and Development (Excluding Public Undertakings and Closed and Sick Industries). . .	81,52,000	..	81,52,000
	525—Capital Outlay on Telecommunication and Electronics Industries. . .	1,00,00,000	..	1,00,00,000
	F—Loans and Advances			
	720—Loans for Industrial Research and Development (Excluding Closed and Sick Industries). . .	3,41,25,000	..	3,41,25,000
	Total . . .	9,54,42,000	2,000	9,54,44,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Industry and Minerals			
63	321—Village and Small Industries (Excluding Public Undertakings). . .	3,60,20,000	..	3,60,20,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
63	(c) Capital Account of Industry and Minerals			
	521—Capital Outlay on Village and Small Industries (Excluding Public Undertakings). ..	44,25,000	..	44,25,000
	F—Loans and Advances			
	721—Loans for Village and Small Industries (Excluding Public Undertakings). ..	39,40,000	..	39,40,000
	Total ..	4,43,85,000	..	4,43,85,000
64	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Industry and Minerals			
	328—Mines and Minerals ..	13,90,000	..	13,90,000
	(d) Water and Power Development			
	332—Multipurpose River Projects ..	4,20,15,000	..	4,20,15,000
	333—Irrigation, Navigation, Drainage and Flood Control Projects. ..	8,18,15,000	25,000	8,18,40,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(d) Capital Account of Water and Power Development			
	532—Capital Outlay on Multipurpose River Projects. ..	21,56,90,000	..	21,56,90,000
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects. ..	5,42,50,000	..	5,42,50,000
	Total ..	39,37,70,000	25,000	39,37,95,000

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1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
Demand Number/ Serial Number.	Services and purposes.			
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(d) Water and Power Development			
	334—Power Projects ..	5,00,00,000	..	5,00,00,000
	Capital Expenditure Outside the Revenue Account			
	(d) Capital Account of Water and Power Development			
67	534—Capital Outlay on Power Projects	12,50,000	..	12,50,000
	F—Loans and Advances			
	714—Loans for Power Projects ..	15,00,00,000	..	15,00,00,000
	Total ..	20,12,50,000	..	20,12,50,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Transport and Communications			
68	335—Ports, Lighthouses and Shipping	13,62,000	..	13,62,000
69	336—Civil Aviation ..	7,50,000	..	7,50,000
	337—Roads and Bridges ..	8,93,80,000	..	8,93,80,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(e) Capital Account of Transport and Communications			
70	537—Capital Outlay on Roads and Bridges. ..	6,32,55,000	..	6,32,55,000
	F—Loans and Advances			
	737—Loans for Roads and Bridges ..	9,11,25,000	..	9,11,25,000
	Total ..	24,37,60,000	..	24,37,60,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
71	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Transport and Communications			
	338—Road and Water Transport Services	8,85,32,000	..	8,85,32,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(e) Capital Account of Transport and Communications			
	538—Capital Outlay on Road and Water Transport Services.	78,25,000	..	78,25,000
	F—Loans and Advances			
	738—Loans for Road and Water Transport Services.	6,63,50,000	..	6,63,50,000
	Total	16,27,07,000	..	16,27,07,000
72	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Transport and Communications			
	339—Tourism	56,90,000	..	56,90,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(e) Capital Account of Transport and Communications			
73	544—Capital Outlay on Other Transport and Communication Services.	2,50,000	..	2,50,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	D—Grants-in-aid and Contributions			
74	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat). . .	18,44,00,000	2,00,000	18,46,00,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of General Economic Services			
75	500—Investments in General Financial and Trading Institutions. . .	18,95,000	..	18,95,000
	F—Loans and Advances			
	700—Loans to General Financial and Trading Institutions. . .	2,50,000	..	2,50,000
	Total . .	21,45,000	..	21,45,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Industry and Minerals			
	320—Industries (Public Undertakings). .	5,000	..	5,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
76	(b) Capital Account of Agriculture and Allied Services			
	505—Capital Outlay on Agriculture (Public Undertakings). . .	7,50,000	..	7,50,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
76	(c) Capital Account of Industry and Minerals			
	523—Capital Outlay on Petroleum, Chemical and Fertiliser Industries (Public Undertakings). ..	7,50,000	..	7,50,000
	526—Capital Outlay on Consumer Industries (Public Undertakings). ..	57,75,000	..	57,75,000
	F—Loans and Advances			
	705—Loans for Agriculture (Public Undertakings). ..	2,50,00,000	..	2,50,00,000
	722—Loans for Machinery and Engineering Industries (Public Undertakings). ..	75,00,000	..	75,00,000
	723—Loans for Petroleum, Chemicals and Fertiliser Industries (Public Undertakings). ..	43,80,000	..	43,80,000
	726—Loans for Consumer Industries (Public Undertakings). ..	80,00,000	..	80,00,000
	Total ..	5,21,60,000	..	5,21,60,000
	REVENUE ACCOUNT			
77	B—Social and Community Services			
	282—Public Health, Sanitation and Water Supply (Prevention of Air and Water Pollution). ..	17,80,000	..	17,80,000
	295—Other Social and Community Services (Zoological and Public Gardens). ..	11,97,000	..	11,97,000
	C—Economic Services			
	(b) Agriculture and Allied Services			
	313—Forest (Llyod Botanic Garden, Darjeeling). ..	4,06,000	..	4,06,000
	Total ..	33,83,000	..	33,83,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
78	B—Social and Community Services			
	282—Public Health, Sanitation and Water Supply (Sewerage and Water Supply). . .	11,98,83,000	..	11,98,83,000
	F—Loans and Advances			
	682—Loans for Public Health, Sanitation and Water Supply. . .	87,75,000	..	87,75,000
	Total . .	12,86,58,000	..	12,86,58,000
81	C—Capital Account of Economic Services			
	523—Capital Outlay on Petroleum, Chemicals and Fertiliser Industries (Excluding Public Undertakings). . .	1,12,50,000	..	1,12,50,000
	F—Loans and Advances			
	723—Loans for Petroleum, Chemicals and Fertiliser Industries (Excluding Public Undertakings and Closed and Sick Industries). . .	1,50,000	..	1,50,000
	Total . .	1,14,00,000	..	1,14,00,000
82	C—Capital Account of Economic Services			
	(e) Capital Account of Industry and Minerals			
	526—Capital Outlay on Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries). . .	63,38,000	..	63,38,000
	F—Loans and Advances			
	726—Loans for Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries). . .	23,75,000	..	23,75,000
	Total . .	87,13,000	..	87,13,000

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Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
84	530—Investments in Industrial Financial Institutions (Excluding Public Undertakings). ..	73,75,000	..	73,75,000
	F—Loans and Advances			
	723—Loans to Industrial Financial Institutions (Excluding Public Undertakings). ..	2,50,000	..	2,50,000
	Total ..	76,25,000	..	76,25,000
	E—Public Debt			
Serial 85	603—Internal Debt of the State Government.	1,30,63,43,000	1,30,63,43,000
	604—Loans and Advances from the Central Government.	65,69,94,000	65,69,94,000
	Total	1,96,33,37,000	1,96,33,37,000
	F—Loans and Advances			
86	766—Loans to Government Servants etc. ..	5,00,00,000	..	5,00,00,000
	767—Miscellaneous Loans ..	15,000	..	15,000
	Total ..	5,00,15,000	..	5,00,15,000
	Grand Total ..	7,29,22,41,000	2,82,72,41,000	10,11,94,82,000